

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3483  
ANSWERED ON:18.04.2005  
PURCHASE OF FOODGRAINS AFTER CUT OFF DATE  
Azmi Shri Ilyas

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

referring to reply given to Unstarred Question No. 3020 dated December 20, 2004 and state:

- (a) whether the report of the inquiry conducted by the Executive Director (Vigilance) of Food Corporation of India (FCI) has since been submitted;
- (b) if so, the details thereof;
- (c) whether the Government has taken any action against the officials responsible for purchase of rice after cut off date;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION ( DR. AKHILESH PRASAD SINGH )

- (a) & (b): Yes Sir. The Executive Director (Vigilance) of the Food Corporation of India has submitted the inquiry report on 2nd March, 2005.
- (c), (d) & (e): Disciplinary proceedings have been initiated against the delinquent officials.